

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 91/16	TP 54/17	For compliance of office objections raised by registry	433(e) / 433(f)	ETA Engineering Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd.

SL. **NAME (IN CAPITAL)**
 NO. **& PHONE NUMBER**

REPRESENTATION TO WHOM

SIGNATURE

Proxy counsel for petitioner is present. He again requested time to comply the objections. M/s. Holla & Holla, Advocates appearing for respondents is present. Already preliminary objections are filed.

For compliance of objections raised by the Registry, list it on 09.11.2017.


MEMBER (J)


MEMBER (T)